

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : CP/153/2017

NAME OF THE PETITIONER : V.L.PROMOTERS

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

B. Sarathbabu Counsel for her B. Sarathbabu

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for RoC present and prayed for time. At request, time is enlarged. Put up on **15.02.2018 at 10.30 A.M.**

—scl—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk